



भारत का राजपत्र The Gazette of India

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

ई. 193] नई दिल्ली, शनिवार, मई 11, 1991/वैशाख 21, 1913

No. 193] NEW DELHI, SATURDAY, MAY 11, 1991/VAISAKHA 21, 1913

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में
रखा जा सके।

Separate Paging is given to this Part in order that it may be filed as a
separate compilation.

विदेश मंत्रालय

(सी पी वी प्रभाग)

अधिसूचना

नई दिल्ली, 20 मार्च, 1991

सा. का. नि. 275 (अ).—पासपोर्ट अधिनियम, 1967 (1967 का 15) क खण्ड 24 द्वारा
प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार पासपोर्ट नियम, 1980 में और संशोधन के
लिए निम्नलिखित नियम बनाती है, अर्थात्:—

1. (i) में विधेम पासपोर्ट (द्वितीय संशोधन) नियम, 1991 कहे जाएंगे।

(ii) ये नियम सरकारों राजपत्र में प्रकाशन की तारीख से प्रभावी होंगे।

2. पासपोर्ट नियम, 1980 की अनुसूची 1 में क्रम संख्या 18 के खण्ड (द) और उसमें की गयी प्रविष्टियों के स्थान पर निम्नलिखित खण्ड और प्रविष्टियाँ प्रतिस्थापित की जाएँगी, अर्थात् :—

“(इ) महायुक्त सचिव (पासपोर्ट) मध्य प्रांसिब क्षेत्र प्रखण्डमान और
अखण्डमान और निकोबार प्रशासन, निकोबार द्वीप समूह”
पोर्ट ब्लेडर

[संख्या V-IV 551/67/88 सं. सी. पी. जी. 3/91]

प्यारे आल, उप सचिव
पी. पी. ए.

टिप्पण:—1980 के राजपत्र (असाधारण) के भाग II के खण्ड 3 के उपखण्ड (i) की अधिसूचना सं. सा. का. नि. 69 1(घ) 11 दिसम्बर, 1980 द्वारा मुख्य नियम प्रकाशित किये गये जिन्हें प्राद्व में निम्नलिखित अधिसूचनाओं द्वारा संशोधित किया गया :—

1. अधिसूचना सं. जी. एस. आर. 50(घ) दिनांक 7-2-81
2. अधिसूचना सं. जी. एस. आर. 469 (घ) दिनांक 2-6-82
3. अधिसूचना सं. जी. एस. आर. 325(घ) दिनांक 12-4-83
4. अधिसूचना सं. जी. एस. आर. 494(घ) दिनांक 16-6-83
5. अधिसूचना सं. जी. एस. आर. 345 (घ) दिनांक 29-3-85
6. अधिसूचना सं. जी. एस. आर. 360 (घ) दिनांक 1-11-85
7. अधिसूचना सं. जी. एस. आर. 857 (घ) दिनांक 15-10-87
8. अधिसूचना सं. जी. एस. आर. 84 (घ) दिनांक 11-2-1988
9. अधिसूचना सं. जी. एस. आर. 1155(घ) दिनांक 8-12-88
10. अधिसूचना सं. जी. एस. आर. 622 (घ) दिनांक 27-8-90
11. अधिसूचना सं. जी. एस. आर. 653 (घ) दिनांक 20-7-90
12. अधिसूचना अभी राजपत्र में प्रकाशित की जानी है

MINISTRY OF EXTERNAL AFFAIRS

(CPV Division)

NOTIFICATION

New Delhi, the 20th March, 1991

G.S.R. 275 (E).—In exercise of the powers conferred by section 24 of the Passports Act 1967 (15 of 1967) the Central Government hereby makes the following rules further to amend the Passports Rules 1980 namely :—

1. (1) These rules may be called the Passports (Second Amendment) Rules 1991.

(ii) They shall come into force on the date of their publication in the official gazette.

2. In Schedule I, to the Passport Rules, 1980, in serial number 18 for clause (e) and the entries relating thereto, the following clause and entries shall be substituted, namely :—

“(e) Assistant Secretary (Passports) Andaman and Nicobar Administration, Port Blair	Union territory of Andaman and Nicobar Islands:
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[No. V. IV|551|67|88|No. C. P. O.|3|91]

PIARE LALL. Dy Secy. (PVA)

Note . Principal rules published vide notification No. GSR 69 1 (E) dated 11th December, 1980 Gazette of 1980 (Extraordinary) part II Section 3 Sub Section (i) Subsequently amended by :—

- (1) Notification No. GSR 50 (E) . dated 7-2-81.
- (2) Notification No. GSR 469 (E) , dated 2-6-82.
- (3) Notification No. GSR 325 (E) , dated 12-4-83.
- (4) Notification No. GSR 494 (E) , dated 16-6-83.
- (5) Notification No. GSR 345 (E) , dated 29-3-85.
- (6) Notification No. GSR 860 (E) , dated 1-11-85.
- (7) Notification No. GSI 857 (E) , dated 15-10-87.
- (8) Notification No. GSR 84 (E) , dated 11-2-1988.
- (9) Notification No. GSR 1155 (E), dated 8-12-88.
- (10) Notification No. GSR 622 (E) , dated 27-6-90.
- (11) Notification No. GSR 653 (E) , dated 20-7-90.
- (12) Notification Yet to be published in the Gazette(I).



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वित्त मंत्रालय
(राजस्व विभाग)

[भाग II—खण्ड 3(i)].

भारत का राजपत्र : असाधारण

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